

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 71/BB/17	-	For appointment of IRP	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. PRIYANKA RAO ADV. FOR PETITIONER *Priyanka Rao*
9900504500

2. R. JESINTHA IRP *R. Jesintha*
15/12/17

ORDER

Counsel for Petitioner is present. Ms. R. Jesintha, IRP is present in the Tribunal. She reported that, email from IBBI-New Delhi is received stating that, she has appointed as IRP in this case. However, Tribunal has not received so far the order for appointing her as IRP. Therefore, registry is directed to address letter to IBBI-New Delhi to send a copy of the order of appointment. List it on 04/01/2018.


Member (T)


Member (J)